BENCH-II

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P(IB) No.416/KB/2017

Present: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12 th September 2017, 10.30 A.M

Name of the Company		Zee Entertainment Enterprise Ltd -Vs- Pleroma Consulting Pvt Ltd		
Ur	nder Section	8 & 9 IBC	tailed to gatemen -	
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1.	Source	D AS HOVECATE	Pelifished	1 12/09/17

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12_09_2017 - CP(IB) No.416/KB/2017 - Zee Entertainment Enterprise Ltd. Vs. Pleroma Consulting Pvt. Ltd.

ORDER

Ld. Lawyer on behalf of the petitioner is present.

Ld. Lawyer appearing on behalf of the petitioner prayed for fixing the matter tomorrow as the amount is partly paid by the corporate debtor in the instant case.

Fixed on 13.09.2017.

MANORAMA KUMARI MEMBER(J)

Sd/-